

Central Administrative Tribunal  
Principal Bench: New Delhi

OA 1295/99  
MA 1162/99

(4)

New Delhi, this the 14th day of October, 1999

Hon'ble Shri Kuldip Singh, Member (J)

1. Arun Kumar s/o Vijay Pal Singh,  
AC Operator/Helper,
2. Suneel Kumar s/o Nanak Chand,  
AC Operator/Helper
3. Ashok Kumar s/o Inder Pal Sharma,  
AC Operator/Helper
4. Mahesh Kumar s/o Ramji Lal,  
AC Operator/Helper,
5. Santosh Kumar s/o Ramji Lal,  
AC Mechanic
6. Vinod Kumar s/o Vijay Pal Singh,  
AC Mechanic
7. Madhav Singh s/o Swaran Singh,  
AC Mechanic

All working at Earth Satellite Station,  
Remote Area Business Message Networks,  
Department of Telecommunication,  
Sikenderabad Distt. Buland Shahar (UP)

.....Applicants

( By Advocate: Shri O.P.Khokha)

Versus

Union of India through

1. The Secretary,  
Ministry of Communication,  
Department of Telecommunications,  
Sanchar Bhawan, New Delhi.
2. The General Manager (Maintenance),  
Northern Telecommunication Region,  
2nd Floor, Kidwari Bhawan, New Delhi.
3. The Chief Engineer (Elec)  
Department of Telecommunications,  
'DEVI' Tower, Nehru Place,  
New Delhi.
4. The Executive Engineer (Elec)  
Department of Telecommunications,  
19-B, Asaf Ali Road,  
New Delhi.

....Respondents

(By Advocate: Sh. M.K.Gaur proxy for Sh.R.P.Agarwal)

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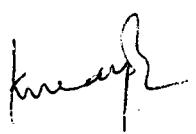
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ORDER (ORAL)

By Hon'ble Shri Kuldip Singh, Member (J)

Learned counsel for the applicant seeks permission to withdraw the OA with liberty to file afresh, if so advised to which respondents' counsel has no objection. Permission is granted ~~and~~ The OA is dismissed as withdrawn.

  
(Kuldip Singh)  
Member (J)

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